

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 14-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Sri Ramanarayana Mills Ltd

PETITION NUMBER : CA/213/2020

APPLICATION NUMBER : a) IA/436/2020
b) Comp.Appl/31(CHE)/2021

ORDER

Ld. Counsel Mr. Manoj Gopalakrishnan appears for the Petitioner. Ld. Counsel Mr. Arun C Mohan appears for R1 to R4.

Counsel for the Applicant sought short adjournment as the Sr. Counsel is not available.

Notes of submission, if any, be filed.

List the applications for hearing on **06.03.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)